

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.31/BB/17	-	Admission	271/ 272	Godrej Tyson Foods Ltd., Vs BJN Hotel Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

Prathom Y.S
9591227669

Advocate for Petitioner
R

Counsel for petitioner is present. He further requested time to comply the objections raised. He is directed to furnish the Registered Number, etc. of the proposed IRP and to fill up the same in the relevant column of Form No.5.

List it for compliance as a last chance on 01.08.2017.


MEMBER (J)